

[Sh. P. Kolandaivelu]

industry immediately. The yarn bank should be shifted from Kanpur to Madras. The period of rebate should be raised to 60 days per year.

[*Translation*]

(vi) Need to direct Delhi Administration to ensure proper maintenance of colonies handed over by D.D.A. to Delhi Municipal Corporation

SHRIBHARAT SINGH : (Outer Delhi): Mr. Deputy Speaker, Sir. D. D. A. has handed over many colonies to the Delhi Municipal Corporation. In these colonies, such as Lawrence Road, Paschimpuri, Janata Quarters, Pockets 1-2-3, Paschim Vihar, A 1-5, B 1-5 etc., the roads were constructed at the time of allotment. Since then these roads have neither been repaired by D. D. A. nor by the Municipal Corporation. Besides, there are many other colonies where roads are in dilapidated condition. Since the Municipal corporation collects taxes from the residents of these colonies, these roads must be repaired by 31-3-1988.

Therefore, I request the central Government to issue necessary orders to the Delhi Administration for the proper maintenance of these colonies and for the construction of roads there.

[*English*]

(vii) Demand for an Electronic Telephone Exchange at Ahmednagar (Maharashtra)

SHRI YASHWANTRAO GADAKH PATIL (Ahmednagar). The present capacity of the Telephone Exchange at Ahmednagar City, in Maharashtra is limited. There are more than 1,000 persons on the waiting list for telephone connections. At the present

rate of progress of giving connections, the Telecommunications Department will take at least 5 to 6 years to clear the list.

In view of the fact that Ahmednagar is an importance place having a number of Defence organisations and Cantonment, and a fast developing industry and trade, it is essential that an adequate expansion of telephone facilities is provided there. It is requested that an electronic telephone exchange with 10,000 lines may be installed at Ahmednagar in the immediate future.

[*Translation*]

(viii) Necessary Measures needed to save Kota district of Rajasthan from environmental pollution

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Deputy Speaker, Sir, global awareness has been generated against environmental pollution. The menace of industrial pollution has been growing in Kota, an industrial city of Rajasthan, due to the fact that in the wake of growing industrialisation the pollution control laws are not being applied properly. Apart from the pollution of surface as well as underground water resources, the atmosphere has also been polluted. Leakage of many poisonous gases from the Sri Ram Fertilizers and Chemicals of Kota city causes many persons to faint. Due to leakage of Ammonia, Chlorine, Sulpherdioxide and acetylene etc., the atmosphere surrounding the factory gets smoky both in the mornings and the evenings. These gases enter into the lungs of human beings and cause several diseases. Chlorine gas leaking from its castic-soda plant is not only damaging its machines but also frequently causing death of labourers.

Also water polluted with chemicals from other factories like Multimetals Nagpal factories is spreading into the adjacent localities